| 262 Written Answers to | | [RAJYA SABHA] | Un | Unstarred Questions | |
|------------------------|-------|---------------|--------|---------------------|--|
| 1 | 2 | 3 | 4 | 5 | |
| Punjab | 1.39 | 1.87 | 3.74 | 1.32 | |
| Rajasthan | 0.62 | 1.09 | 0.00 | 0.00 | |
| Uttar Pradesh | 16.10 | 20.53 | 25.32 | 6.54 | |
| West Bengal | 0.01 | 0.11 | 1.39 | 0.31 | |
| Haryana | 2.24 | 1.95 | 8.63 | 0.65 | |
| Himachal Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | |
| Chhattisgarh | 0.00 | 0.00 | 0.10 | 0.00 | |
| Uttarakhand | 0.00 | 1.08 | 1.31 | 0.26 | |
| Jharkhand | 0.02 | 0.00 | 0.12 | 0.00 | |
| Delhi | 2.55 | 5.55 | 7.95 | 1.80 | |
| Telangana | 3.29 | 4.00 | 9.05 | 0.38 | |
| Total | 37.96 | 67.41 | 111.13 | 21.70 | |

^{*} Ethanol Supply Year, i.e., 1st December to 30th November of the next year

Surplus stocks of LPG with OMCs

4599. SHRI K. R. ARJUNAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that most of the public sector Oil Marketing Companies (OMCs) have surplus stock of LPG due to curbs imposed by Government with regard to the sale of LPG cylinders;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to take some steps to liquidate these surplus stocks of LPG with the said Oil Marketing Companies; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Assessment of requirement of LPG (domestic/commercial) in the country is made by the OMCs on the basis of growing LPG consumer base in the country. OMCs source LPG from various sources, including domestic production in refineries, fractionators, etc. and imports.

The projected demand is monitored on a regular basis and necessary changes in the projections are made based on the prevailing sales trend, change in policies or any other factor which may influence the demand. Action is taken accordingly to meet any fluctuation in demand of LPG due to such factors.

Policy for regional employment in ONGC

4600. SHRI SHANKARBHAI N. VEGAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government proposes any policy for the regional employment in ONGC; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Recruitment in Oil and Natural Gas Corporation (ONGC) Limited is done in terms of ONGC Recruitment & Promotion Regulations, 1980. ONGC conducts its recruitment at two levels; centralized and on decentralized basis. For class-I posts, the recruitment is done on centralized basis. Class-II posts are filled only through promotion. Recruitment for class III and IV posts is decentralized and is done by various segments of ONGC by way of public notification.

Identification of shale oil and gas reserves

4601. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has carried out detailed studies through various national and international agencies for the identification of shale oil and gas reserves in the country;
 - (b) if so, the potential of shale gas and oil in various part of the country;
- (c) how much success has been achieved so far by the various domestic and international companies engaged in exploration and exploitation of shale gas and oil in the country during the last three years; and
- (d) the details of steps taken/proposed to be taken by Government to discover more oil and gas reserves in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Shale Gas Resource Assessment in